

DIVISION BENCH
COURT - II

S-12

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/128(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	FERRO RODS PRIVATE LIMITE
UNDER SECTION	IBC SECTION 59

Appearance (via video conferencing/physically)

Ms. Madhuri Pandey, PCS] For the Petitioner

ORDER

1. Ld. Counsel for the petitioner present.
2. Registry is directed to issue notice to the RD and RoC to the report in regard to the prayers made in the application by way of speed post and by e-mail and place the tracking information report on record.
3. List the matter on **12.07.2024**.

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**